

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 150
(IB)-141(PB)/2020

IN THE MATTER OF:

Anju Nagpal & Ors.

.... Applicant/petitioner

v.

Orris Infrastructure Pvt Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.01.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:
For the Respondent

Mr. Anshuj Dhingra, Adv.
Ms. Ranjana Roy Gawai, Ms. Pervinder & Mr. Vineet
kumar, Advs.

ORDER

For order see, CP. No. (IB)-1580(PB)/2018.

16.01.2020
Ritu Sharma